

New Thermal/Hydel Power Projects for Rajasthan

270. SHRI DAULAT RAM SARAN: Will the Minister of ENERGY be pleased to state:

(a) whether there are any new schemes for thermal/Hydel power projects for the State of Rajasthan;

(b) if so, details thereof stating the financial implications involved;

(c) the period likely to be taken in the execution of the schemes; and

(d) the total power likely to be generated by these projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The following four power projects in Rajasthan have been sanctioned and are presently under construction.

Name of the scheme	Installed capacity
1. Mahi (Hydro)	140 MW
2. Annopgarh Canal (Hydro)	8
3. Kota (Thermal)	220
4. Kota Extension (Thermal)	420

The following provision has been made in the Sixth Five Year Plan on the above generation schemes:

Project	Outlay in the Sixth plan
	(Rs. in lakhs)
1. Mahi (Hydro) Stage-I & II	4812
2. Annopgarh Canal (Hydro)	506
3. Kota Stage-I (Thermal)	8500
4. Kote Stage-II (Thermal) Extn. . . .	12000

(c) As per the present indications, Mahi Hydro-electric project is expected to be commissioned during 1983-84 and complete benefits from the project would be available from 1984-85 onwards. The Annopgarh Canal Hydro Project is expected to yield benefits from 1985-86 onwards. The two units of the Kota TPS are expected to be commissioned in 1982-83. The first unit of the Kota Extension scheme is scheduled to be commissioned in 1985-86 and the second unit in 1986-87.

(d) In addition to the four power projects mentioned above, Rajasthan would get a share from the Dehar Extension and Pong Extension projects of the Beas Project which are scheduled for commissioning in the 6th Plan. Rajasthan would also get a share in the 2000 MW Singrauli STPS, which is a Central Sector Project and whose 1000 MW (5 x 200 MW) is expected to be commissioned during the 6th Plan. In all, Rajasthan would get a total benefit of additional generating capacity of 925 MW from the on going and sanctioned power projects including its share in the Dehar and Pong Extension Projects. In addition, from the ultimate capacity of 2000 MW of the Singrauli STPS, Rajasthan would get 300 MW.

Setting up of High Court Benches

271. SHRI QAZI SALEEM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that demands are being made during the last five years from various States and the public to have a high court bench in various districts and regions of various States;

(b) if so, the details thereof;

(c) whether Government have received memorandum and representations in the matter;